

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

**23. IA 2219/2022 in C.P. (IB)/380(MB)2018**

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 17.04.2024**

**NAME OF THE PARTIES:- IA 2219/2022 Mr. Ashish Singh**  
**IN THE MATTERS OF**  
**Indiabulls Housing Finance Ltd.**  
**V/s**  
**RRC International Freight Service Ltd.**

**Section: Regulation 44(2), Liquidation process Regulation, 2016**  
**Sec 60(5) Sec 54(1) U/s 7 of Insolvency and Bankruptcy Code, 2016**

---

**ORDER**

**IA 2219 of 2022:-** Counsel, Amey Hadwale a/w Geeta Lundwani  
appeared for the Liquidator/Applicant through VC. List this matter on  
**21.05.2024.**

**Sd/-**  
**ANIL RAJ CHELLAN**  
**Member (Technical)**

*ANKIT*

**Sd/-**  
**KULDIP KUMAR KAREER**  
**Member (Judicial)**